

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Ins) No. 244 of 2020

In the matter of:

Vinayak Laser Tech Pvt. Ltd.

.....**Appellant**

Vs

Instapower Ltd.

.....**Respondent**

Present:

For Appellant:- Mr. Anup Kumar and Anil Sharma, Advocates

For Respondent :- Mr. Harsh Gattani, Advocate.

ORDER

02.03.2020- Mr. Harsh Gattani, Advocate, representing Respondent is allowed to file Reply Affidavit along with his Vakalatnama within two weeks. Rejoinder, if any, may be filed within one week thereof.

Post the matter For Admission (After Notice) on **27th March, 2020.**

(Justice Bansi Lal Bhat)
Member (Judicial)

(V. P. Singh)
Member (Technical)

(Alok Srivastava)
Member (Technical)

SC/NN